

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of MAY 2021**

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
<b>CIVIL CASES</b>				
Regular First Appeal	29391	1	0	29392
Execution First Appeal	43	0	0	43
Regular Second Appeal	51891	40	4	51927
Execution Second Appeal	399	0	0	399
First Appeal from Order (MACT)	44445	35	10	44470
First Appeal from Order (Misc)	7356	13	4	7365
First Appeal from Order (Matrimonial)	1916	2	3	1915
Second Appeal from Order	306	0	0	306
Civil Revision	14713	123	22	14814
Civil Writ Petition	81539	1305	375	82469
Letters Patent Appeal	4322	64	5	4381
Election Petitions	26	0	0	26
Recreminatory	1	0	0	1
Application in Election Petition	28	0	0	28
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1102	0	2	1100
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	21	0	0	21
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	3	0	0	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	41	0	0	41
Central Excise Cases	0	0	0	0
Central Excise Act	74	0	0	74
Interest Tax Appeals	0	0	0	0
Vat Appeals	432	2	0	434
General Vat Reference	0	0	0	0
Vat Revisions	6	0	0	6

Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	36	0	0	36
Civil Reference	5	0	0	5
Civil Original	15	0	0	15
Civil Contempts	5237	133	9	5361
Contempt Appeal Civil Petition	18	0	0	18
Arbitration Cases	722	16	36	702
Execution Liquidation	0	0	0	0
Company Appeals	40	0	0	40
Company Petitions	244	0	0	244
X-Objection	1965	1	1	1965
Transfer Application	1113	39	0	1152
Review Applications	527	11	17	521
Civil Suit - Original Side	1	0	0	1
<b>Total of Civil Cases</b>	<b>247996</b>	<b>1785</b>	<b>488</b>	<b>249293</b>
<b>CRIMINAL CASES</b>				
Criminal Appeal - DB	13622	34	4	13652
Criminal Appeal - DB Acquital	1848	0	0	1848
Criminal Appeal - SB	46135	79	1	46213
Criminal Appeal - SB Acquital	982	1	0	983
Criminal Revision	16037	71	10	16098
Criminal Revision (Family)	1712	14	1	1725
Criminal Writ	2173	784	637	2320
Murder Reference	10	0	0	10
Contempt Appeals (Criminal)	119	0	0	119
Criminal Main Misc	51152	3201	1001	53352
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	10294	1	0	10295
Criminal Reference	3	0	0	3
PMLA-APPL	1	0	0	1
<b>Total of Criminal Cases</b>	<b>144088</b>	<b>4185</b>	<b>1654</b>	<b>146619</b>
<b>Total of Main Cases (Civil &amp; Criminal)</b>	<b>392084</b>	<b>5970</b>	<b>2142</b>	<b>395912</b>

Institution includes 9 cases of remand back and restored case.